

**NATIONAL COMPANY LAW TRIBUNAL  
KOCHI BENCH**

**CORAM: SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)  
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

PETITION No./IA No.	MA(IBC)/19/KOB/2022 in IBA/258/2019/CB
SECTION	60(5) IBC R/W NCLT RULE 11 & 32
NAME OF PARTIES	KERALA ELECTRICITY BOARD LTD V/S RAVINDRA CHATURVEDI (LIQUIDATOR) EXCEL GLASS LTD.
PETITIONERS ADVOCATE/ PROFESSIONAL	K R HARIN, S SATISH.
RESPONDENTS ADVOCATE/ PROFESSIONAL	HARIKUMAR G NAIR, AKHIL SURESH, ANU BALAKRISHNAN NAMBIAR, ATHUL M V.

Office  
Notes

**Video Conference**

**1st Dec 2022**

**O R D E R**

**MA(IBC)/19/KOB/2022 in IBA/258/2019/CB**

Learned counsel Mr. S Satish appears on behalf of the applicant. Respondent Liquidator is represented by learned counsel Mr. Akhil Suresh. Learned Liquidator Mr. Ravindra Chaturvedi appears in person.

Matter heard. Reserved for Order.

**Sd /-**

**Satya Ranjan Prasad  
Member (Technical)**

**Sd /-**

**P. Mohan Raj  
Member (Judicial)**